

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2472  
TO BE ANSWERED ON 30.11.2016**

**COMMERCIAL DEVELOPMENT OF LAND**

**†2472. SHRI ARVIND SAWANT:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the area of land handed over to Railway Land Development Authority (RLDA) for commercial development, after it came into being;**
- (b) the area of land which has been developed so far;**
- (c) the revenue collected so far by the railways from commercialization of its land; and**
- (d) the amount lying outstanding as on date?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (d): Rail Land Development Authority has been entrusted 497.21 hectares of Railway Land comprising of 49 land parcels which are amenable for commercial development. So far, no land parcel has been developed. Although development contracts were awarded for 5 land parcels (18.33 hectares), all of them have been terminated due to non-fulfilment of contractual obligations. Rail Land Development Authority has earned ₹1261.13 Cr from these land parcels.**

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